

**1641**

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI

ORIGINAL APPLICATION NO. 497 OF 2024

**IN THE MATTER OF:**

News item titled "Impact of Pharmaceutical  
toxicity on the Environment and its  
regulatory aspects" appearing in Current  
Science dated 25.02.2024

.... Applicant

VERSUS

Chief Secretary, State of Haryana & Others

.... Respondents

**AFFIDAVIT IN REPLY ON BEHALF OF  
THE RESPONDENT NO. 55**

PAPER BOOK

(KINDLY SEE INDEX INSIDE)

ADVOCATE FOR RESPONDENT NO. 55:  
**MANORANJAN PAIKARAY**

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL

PRINCIPAL BENCH, NEW DELHI

ORIGINAL APPLICATION NO. 497 OF 2024

**IN THE MATTER OF:**

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**N.D.H.: 29.11.2024**

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New Delhi  
Dated: 26.11.2024

  
MANORANJAN PAIKARAY  
(Counsel for SPCB, Odisha)  
Chamber No. 5, R.K. Garg Block  
Supreme Court of India  
Tilak Marg, New Delhi-110001  
Cell: 9717666296  
Email: mpaikray@gmail.com

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI

ORIGINAL APPLICATION NO. 497 OF 2024

25 NOV 2024

IN THE MATTER OF:

News item titled "Impact of Pharmaceutical toxicity on the Environment and its regulatory aspects" appearing in Current Science dated 25.02.2024

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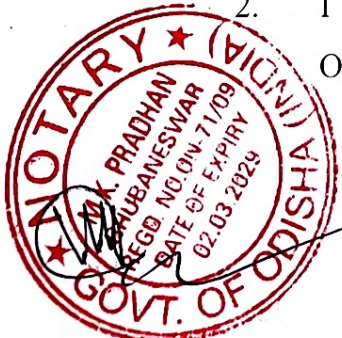
**AFFIDAVIT IN REPLY ON BEHALF OF  
THE RESPONDENT NO. 55**

Dr. Kailasam Murugesan, IFS, son of late Paramasivam Kailasam aged around 56 years, at present working as Member Secretary, State Pollution Control Board, having my office at Paribesh Bhawan, A/118, Nilakantha Nagar, Unit-VIII, P.O. Nayapalli, Bhubaneswar, Dist - Khurda, Odisha-751012, do hereby solemnly affirm and state as under:

1. I am the Member Secretary of the Respondent No. 55 Board and as such, am well acquainted with the facts and circumstances of the case and hence competent to swear this affidavit.
2. I state that I have read and understood the contents of the Original Application and I say and submit that, the averments



*[Handwritten signature]*



made by the applicant in any of the paragraphs of the Original Application are denied by the Respondent Board which are contrary to the facts on record, and/or unless specifically admitted by the Respondent Board. The Board also reserves its rights to file further affidavits as and when necessary.

3. That the Original Application bearing OA No. 497 of 2024 is registered on the basis an article titled "Impact of Pharmaceutical toxicity on the environment and its regulatory aspects" published in the 'Current Science' dated 25.02.2024.
4. That this Hon'ble Tribunal vide order dated 06.05.2024 noted that the issue of Pharmaceutical-induced environmental contamination is a PAN India issue. In the said order dated 06.05.2024, this Hon'ble Tribunal has been pleased to implead 76 respondents including Respondent No. 55 – Odisha State Pollution Control Board.
5. That this Hon'ble Tribunal vide the said order dated 06.05.2024 has been pleased to pass the following order:

*"11. Let notice be issued to the above respondents, except the CPCB who is already represented through the Counsel, for filing their response at least one week before the next date of hearing disclosing the compliance of the norms by pharmaceutical company, the regulatory guidelines in force, number of pharmaceutical companies in each of the State and number of such companies complying with norms and number of companies against whom action is taken for violation of*



*the norms as also the proposed action for prevention of environment from pharmaceutical toxicity.”*

6. That as per the record of the Respondent No. 55 Board, there are two Pharmaceutical Companies are operating in the State of Odisha as under:

- A. M/s. Green Waves Pvt. Ltd.
- B. M/s. Sapigen Biologix Pvt. Ltd.,

7. That as per the regulatory guidelines, compliance status of the two Pharmaceutical Industries operated in the State of Odisha are as under:

**M/s. Green Waves Pvt. Ltd.**

Plot No. 60, Baula, PO- Bali, Athagarh, Cuttack, Odisha

i. Products Manufactured:

Chlorpheniramine Maleate @ 3 MT/Month

Brompheniramine Maleate @ 2MT/Month

Pheniramine Maleate @ 3 MT/Month

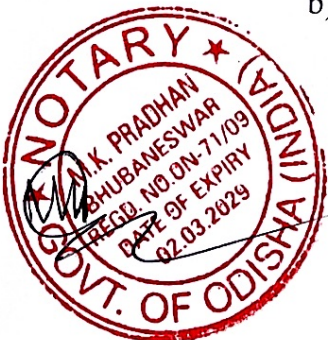
ii. Compliance of norms adopted:

a) Air Pollution Control :

- Alkali scrubber is installed as APC measures to control Acid Mist emission in the fumes from the reaction tank.

b) Water Pollution Control:

- The unit has provided an ETP for treatment of wastewater generated from washing of the reaction tank.



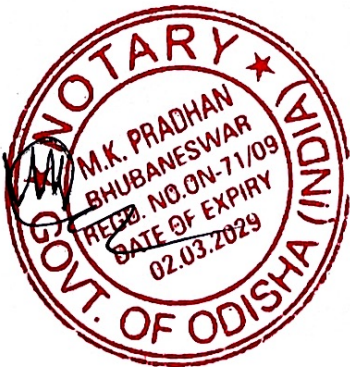
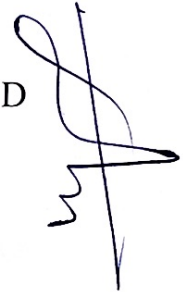
- The treated effluent is taken to Solar Evaporation Pond.
  - c) The unit has adopted Zero Liquid Discharge norms.
- iii. Complying with norms: Yes, complying with norms.
- iv. Action is Taken for violation of the norms: Not applicable as the unit is complying with the norms.

**M/s. Sapigen Biologix Pvt. Ltd.,**

At- Odisha Biotech Park, Daspur Road, Mouza- Andhaura, Bhubaneswar, Dist- Khurda, Odisha.

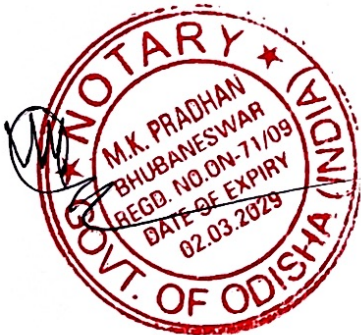
This is a newly established Pharmaceutical units and obtained 1<sup>st</sup> time Consent to Operate on dtd. 13.03.2024 from State Pollution Control Board, Odisha valid up to 31.03.2025 with compliance to certain additional conditions;

- i. Products Manufactured:
- Manufacture of Multiple Vaccines including COVID vaccines, Malaria Vaccines and Bio — Therapeutics.
- ii. Compliance of norms adopted:
- a) Air & Water Pollution Control
- The unit has been directed to strictly adhere the bio-safety rules, guidelines and protocols formulated by Govt. of India.
  - The effluent generated from the unit is taken to the common Effluent Treatment plant installed by Odisha Bio-Tech Park for treatment.
  - The unit has provided primary treatment system for decontamination and sterilizing of waste water



generated from the unit. After primary treatment the wastewater is taken to CETP for further treatment.

- iii. Complying with norms: Yes, complying with norms.
  - iv. Action is taken for violation of the norms: Not applicable as the unit is complying to the norms,
8. That the compliance status of the Pharmaceutical Industries as per the order passed by this Hon'ble Tribunal in the present O.A. No. 497/2024 was communicated by the Respondent No. 55 Board to the Central Pollution Control Board vide letter dated 09.07.2024.
- True copy of the letter No. 10309/IND-I-CON-MISC-1691 dated 09.07.2024 issued by the Member Secretary, SPCB, Odisha to the CPCB enclosing compliance status is annexed herewith and marked as **ANNEXURE-R55/1**.
9. That no new facts and grounds have been taken except replying to what has been stated in the Original Application.
10. That contents of the above paragraphs are true and correct to the best of my knowledge, as derived from the official records which have been placed on records of this Hon'ble Tribunal and that nothing material has been concealed therefrom



  
**DEPONENT**  
Member Secretary  
State Pollution Control Board  
Odisha, Bhubaneswar

6  
1648

MANJULA KUMAR PRADHAN  
NOTARY PUBLIC  
BHUBANESWAR  
REGD.NO.ON-71/2009  
PH-9437627119 (M)

25/11/24

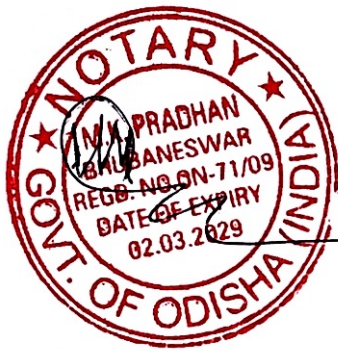
**VERIFICATION:**


I, the above named deponent, do hereby verify that the contents of the above affidavit are true and correct to the best of my knowledge, as derived from official records, and that nothing material has been concealed therefrom.

Verified at Bhubaneswar on this the 25<sup>th</sup> day of November, 2024.

**SWORN BEFORE ME**

  
**DEPONENT**  
Member Secretary  
State Pollution Control Board  
Odisha, Bhubaneswar



  
MANJULA KUMAR PRADHAN  
NOTARY PUBLIC  
BHUBANESWAR  
REGD.NO.ON-71/2009  
PH-9437627119 (M)

25/11/24

7  
1649

ANNEXURE-R55/1



Tel : 2564033/2563924  
EPABX : 2561909/2562847  
Email : cto17category@ospcbboard.org  
Website : www.ospcbboard.org

**STATE POLLUTION CONTROL BOARD, ODISHA**  
[Dept., of Forest, Environment & Climate Change Govt. of Odisha]  
Paribesh Bhawan, A/118, Nilakanthanagar, Unit-VIII,  
Bhubaneswar - 751012

No. 10309 / IND-I-CON-MISC-1691

Date 09.07.2024

By Email - dinabandhu.cpcb@nic.in

To

Sri Dinabandhu Gouda,  
Sc. F & DH IPC-I  
Central Pollution Control Board,  
Ministry of Environment, Forest & Climate Change, Govt. of India  
At- Parivesh Bhawan, East Arjun Nagar,  
Delhi - 110032

**Sub:** Action taken on Impact of Pharmaceutical Toxicity on the Environment & its regulatory aspects w.r.t order of Hon'ble NGT (PB), New Delhi vide O.A. No. 497/2024- Reg

**Ref:** - Your letter No.CP/38/2021-IPC-I-HO-CPCB-HO,1688 dtd. 16.05.2024

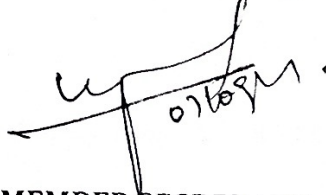
Sir,

In inviting reference to the above, as per record available with 17 category of highly polluting industry Cell, there are 2 nos. of Pharmaceutical units are operating in the state. As per the action points elaborated in Para-11 in order of Hon'ble NGT (PB), New Delhi vide O.A. No. 497/2024, the requisite information are given separately and enclosed as **Annexure-1**.

This is for your kind information and necessary compliance.

Encl : As above

Yours faithfully,

  
MEMBER SECRETARY





**Compliance Status of Pharmaceutical Industry as per Hon'ble NGT**  
**O.A No. 497/2024**

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As per record available with 17 category of Highly Polluting Industry Cell, there are 2 nos. of Pharmaceutical Company are operating. The regularly guidelines and compliance status taken by these Pharma Units are given below;

**A) Name & address of the Pharmaceutical Company :**

M/s. Green Waves Pvt. Ltd., Plot No. 60, Baula, PO- Bali, Athagarh, Cuttack, Odisha

**i. Products Manufactured**

- Chlorpheniramine Maleate @ 3 MT/Month
- Brompheniramine Maleate @ 2 MT/Month
- Pheniramine Maleate @ 3 MT/Month

**ii. Compliance of norms adopted**

a) Air Pollution Control :

- Alkali scrubber is installed as APC measures to control Acid Mist emission in the fumes from the reaction tank.

b) Water Pollution Control:

- The unit has provided an ETP for treatment of wastewater generated from washing of the reaction tank. The treated effluent is taken to Solar Evaporation Pond.
- The unit has adopt Zero Liquid discharge norms.

**iii. Complying with norms : Yes, complying with norms.**

**iv. Action is taken for violation of the norms : Not applicable as the unit is complying to the norms.**

**B) Name & address of the Pharmaceutical Company :**

M/s. Sapigen Biologix Pvt. Ltd., At- Odisha Biotech Park, Daspur Road, Mouza- Andhaura, Bhubaneswar, Dist- Khurda, Odisha. This is a newly established Pharmaceutical units and obtained 1<sup>st</sup> time Consent to Operate on dtd. 13.03.2024 from State Pollution Control Board, Odisha valid up to 31.03.2025 with compliance to certain additional conditions;

**i. Products Manufactured**

- Manufacture of Multiple Vaccines including COVID vaccines, Malaria Vaccines and Bio – Therapeutics.

**ii. Compliance of norms adopted**

a) Air & Water Pollution Control :

- The unit has been directed to strictly adhere the bio-safety rules, guidelines and protocols formulated by Govt. of India.
- The effluent generated from the unit is taken to the common Effluent Treatment plant installed by Odisha Bio-Tech Park for treatment.
- The unit has provided primary treatment system for decontamination and sterilizing of wastewater generated from the unit. After primary treatment the wastewater is taken to CETP for further treatment.

**iii. Complying with norms : Yes, complying with norms.**

**iv. Action is taken for violation of the norms : Not applicable as the unit is complying to the norms.**



1651

Adv. Manoranjan Paikaray <mpaikray@gmail.com>

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**Service of Reply Affidavit on behalf of Respondent No. 55 in OA No. 497 of 2024 titled "News item titled "Impact of Pharmaceutical toxicity on the Environment and its regulatory aspects" appearing in Current Science dated 25.02.2024"**

2 messages

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**Manoranjan Paikaray** <mpaikray@gmail.com>

Tue, Nov 26, 2024 at 8:48 AM

To: mscb.cpcb@nic.om, Ministry Environment <secy-moef@nic.in>, secy-agri@gov.in, secyahd@nic.in

Dear Sir/Madam,

Please find the attached Reply Affidavit on behalf of Respondent No. 55 in OA No. 497 of 2024 titled "News item titled "Impact of Pharmaceutical toxicity on the Environment and its regulatory aspects" appearing in Current Science dated 25.02.2024 vs. Chief Secretary, State of Haryana & Others"

Thanks & Regards,

Manoranjan Paikaray  
Advocate

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 **Affidavit Dtd. 25.11.2024 in OA No. 4972024PB.pdf**  
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**Manoranjan Paikaray** <mpaikray@gmail.com>

Tue, Nov 26, 2024 at 8:53 AM

To: mscb.cpcb@nic.in

[Quoted text hidden]

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 **Affidavit Dtd. 25.11.2024 in OA No. 4972024PB.pdf**  
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